

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No. 568/2020
MA No. 2560/2020**

This the 08th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Shri Bhavnesh Saini (Group A)
S/o late Sh. KC Saini,
Aged about 61 years,
Presently working as Judicial Member,
Income Tax Appellate Tribunal,
Delhi Benches,
R/o K-66, GF, Jangpura Extension,
New Delhi-110014

...Applicant

(By Advocate: Sh. Nilansh Gaur)

VERSUS

1. Ministry of Law and Justice,
Department of Legal Affairs,
Through its Secretary,
4th Floor, Shastri Bhawan,
New Delhi-110 001
2. Income Tax Appellate Tribunal,
Through its Registrar,
Old CGO Building,
Pratishtha Bhawan,
101, MK Road,
Mumbai 400 020
3. Shri Raj Pal Yadav,
VP Ahmedabad Zone, ITAT,
Abhinav Arcade, 3rd Floor,
Pritam Nagar opp. Municipal School,



Ashram Road near Bank of Baroda,
Ahmedabad-380006

4. Shri Mahavir Singh,
VP Chennai Zone, posted at ITAT,
Mumbai Bench, Pratishtha Bhawan,
101, MK Road, Mumbai-400 020
5. Ms. Sushma Chowla,
VP Hyderabad Zone, posted at ITAT,
Delhi Bench, 10th floor, Lok Nayak Bhawan,
Khan Market, New Delhi-110003

... Respondents

(By Advocate: Sh. Hanu Bhaskar)

ORDER (Oral)

Justice L. Narasimha Reddy:-

MA No. 2560/2020 is filed with a prayer to withdraw the OA No. 579/2020. Permission is accorded. M.A. is ordered accordingly.

2. OA is dismissed as withdrawn.

There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Lalit/ns/sd/akshaya11dec/